

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:845

ANSWERED ON:25.11.2011

REIMBURSEMENT OF MEDICAL BILLS

Vasava Shri Mansukhbhai D.;Yadav Shri M. Anjan Kumar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the reimbursement bills of treatment of CGHS beneficiaries are not paid in time and corrupt practices are adopted for reimbursement of bills;

(b) if so, the facts in this regard;

(c) whether the Government has launched any drive and investigated into this matter;

(d) if so, the details thereof alongwith the number of persons found responsible for keeping the reimbursement of CGHS bills pending; and

(e) the measures taken by the Government for early payment of medical bills?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) to (d) No. No such incident has been reported.

(e)Steps have been taken to expedite settlement of medical reimbursement claims. Some of which are as under:-

I.CGHS has been organizing Claims Adalats and Claims Day on regular basis to settle the pending reimbursement cases. Increased financial powers have been given to Zonal officers to settle the medical reimbursements claims of pensioners.

II.Periodic review of the pending claims is being conducted regularly at higher levels.

III.Detailed guidelines for speedy disposal of Medical Reimbursement Claims (MRCs) have been issued to all concerned for strict compliance.

IV.Action has been initiated to computerize some aspects of submission and processing of MRCs.